

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36935/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

ANUJ KUMAR ETC. ETC.

Respondent(s)

Date : 24-01-2020 This petition was called on for hearing today.

For Petitioner(s)

Ms Priyanka Singh, Adv.
Mr Gautam Kumar, Adv.
Mr. Ajay Vikram Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await track report in respect of respondent nos. 1 to 4.
Await original record from the Court's below. Reminder be
issued.

List again on 27.3.2020.

ANIL LAXMAN PANSARE
Registrar